

(1)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

OA No. 1566/93

Date of decision: 30.7.93

Shri Mahesh Kumar & Another

.....Petitioners

Versus

Union of India through the  
General Manager,  
Northern Railway Baroda House,  
New Delhi & Another

.....Respondents

Couram:-

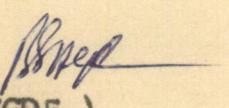
The Hon'ble Mr. I.K. Rasgotra, Member (A)  
The Hon'ble Mr. B.S. Hegde, Member (J)

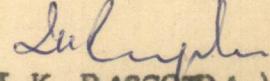
For the petitioner

Shri V.P.Sharma, Counsel.

Judgement(Oral)  
(Hon'ble Mr. I.K. Rasgotra)

After arguing the matter for some time the ld. Counsel  
submitted that he would like to withdraw the petition. Accordingly  
the OA is dismissed as withdrawn.

  
( B.S. HEGDE )  
MEMBER (J)  
30.7.93

  
( I.K. RASGOTRA )  
MEMBER (A)  
30.7.93